GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA STARRED QUESTION NO.: 73

(To be answered on the 4th December 2025)

AIR CONNECTIVITY UNDER UDAN SCHEME

*73. SHRI ARUN BHARTI

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री be plea

be pleased to state:-

- (a) whether the Government proposes to include Jamui district in the next phase of the Ude Desh ka Aam Naagrik (UDAN) scheme and if so, the details thereof;
- (b) whether any survey has been conducted to assess the potential for air connectivity in Jamui and if so, the details thereof;
- (c) whether it is true that providing air connectivity in a backward and naxal-affected district like Jamui would boost regional development and investment and if so, the details thereof;
- (d) whether any proposal is under consideration for the development of an airstrip or construction of a new airport in Jamui and if so, the details thereof; and
- (e) the steps being taken to bring Jamui on the UDAN map along with the expected timeline therefor?

ANSWER

Minister of CIVIL AVIATION

नागर विमानन मंत्री

(Shri Kinjarapu Rammohan Naidu)

(a) to (e): A statement is laid on the table of House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (E) IN RESPECT OF LOK SABHA STARRED QUESTION NO.73 FOR REPLY ON 04.12.2025 REGARDING AIR CONNECTIVITY UNDER UDAN SCHEME ASKED BY Shri ARUN BHARTI.

(a) to (e): Regional Connectivity Scheme - Ude Desh ka Aam Nagrik (RCSUDAN) is a demand-driven ongoing scheme where periodic bidding rounds are conducted to connect unserved and underserved airstrips in the country. Interested airlines submit their proposals based on demand assessment. Revival / up-gradation of unserved and underserved airports is undertaken upon its identification through valid bid and award to the Selected Airline Operator (SAO).

The State Government of Bihar has not indicated the existence of any airstrip in Jamui district for inclusion under the UDAN Scheme. Accordingly, no airstrip in Jamui is included in the tentative list of unserved airstrips/airports under UDAN.

The Government of India has formulated the Greenfield Airports (GFA) Policy, 2008 for the development of new airports. Under the Policy, any airport developer-including State Governments- must identify a suitable site, conduct a prefeasibility study, and submit a proposal to the Central

Government for 'Site Clearance', followed by consideration for 'In-Principle' approval.

No such proposal as per the Greenfield Airports Policy of MoCA for the development of a new airport at Jamui district of Bihar has been received by this Ministry or the Airports Authority of India, from the State Government of Bihar.
